

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. MA 3401/2019 MA 1078/2019 In C.P. (IB) 1520(MB)2017

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021

NAME OF THE PARTIES: - IA 3401/2019 Reliance Commercial
Finance Ltd

IA 1078/2019 Galaxy Metal
Impex...Applicant

IN THE MATTER OF
Galaxy Metal Impex

V/s

Jigisha Forge & Components Pvt Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016
ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Ms. Dinsha Shah appeared for the Operational Creditor. Counsel Mr. Pankaj Ghorpade appeared for Corporate Debtor. Counsel Mr. Partho Sarathy Sarkar appeared for the IRP.

MA-3401/2019 - The Counsel appearing for MA-3401/2019 sought directions against the Operational Creditor i.e. Galaxy Metal Impex without making them party in the present MA-3401/2019. The Application is misconceived and lack clarity in terms of relief sought, hence MA-3401/2019 is **dismissed** and **disposed** of. However party is at liberty to file a better Application.

MA-1078/2019 – This MA-1078/2019 was filed by Mr. Vasant S. Bansode. Notice to be sent to the Corporate Debtor through Advocate Mr. Vasant S. Bansode to appear and present his case. Returnable on 28.07.2021.

List the matter on **28.07.2021** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

ASHOK KUMAR BORAH
Member (Judicial)